

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY FOURTH SESSION)

No. 5555]

TUESDAY, JULY 20, 2021

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held
on the 20th July, 2021**

11-00 a.m.

1. Obituary Reference

The Chairman made a reference to the passing away of Shri Ramadhar Kashyap, (ex-Member).

The House observed silence, all Members standing, as a mark of respect to the memory of the departed.

^π11-04 a.m.

2. Papers Laid on the Table

A copy (in English and Hindi) of the corrigenda related to the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2021 (No.3 of 2021), promulgated by the President on the 4th of April, 2021, under sub-clause (a) of clause (2) of article 123 of the Constitution, was laid on the Table.

^π From 11-02 a.m. to 11-04 a.m., some points were raised.

11-05 a.m.

3. Reports of the Committee on Public Accounts

Shri Bhubaneswar Kalita laid on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Accounts (2021-22):-

- (i) §Thirty-Sixth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Twelfth Report (Seventeenth Lok Sabha) on Management of Funds;
- (ii) §Thirty-Seventh Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Thirteenth Report (Seventeenth Lok Sabha) on Doubtful Recovery of Outstanding Dues because of Failure of Fiduciary Duty-Bangalore International Airport Limited, Bangalore (BIAL); and
- (iii) Thirty-Eighth Report on Action taken by the Government on the Recommendations/Observations of the Committee contained in its Forty-Second Report (Sixteenth Lok Sabha) on Non-Compliance by Ministries/Departments in Timely Submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries).

∇ 11-07 a.m.

The House adjourned and re-assembled at 12-00 Noon.

Φ 12-03 p.m.

The House adjourned and re-assembled at 1-00 p.m.

§ The Thirty-sixth and Thirty-seventh Reports were presented to Hon'ble Chairman, Rajya Sabha on the 9th April, 2021 and to the Speaker, Lok Sabha on 13th April, 2021, respectively. The Speaker had ordered the printing, publication and circulation of the Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.

∇ From 11-06 a.m. to 11-07 a.m., some points were raised.

Φ From 12-00 Noon to 12-03 p.m., some points were raised.

•3-23 p.m.	11.	Shri Ashok Siddharth
3-29 p.m.	12.	Shri G.K. Vasani
3-31 p.m.	13.	Shri Kanakamedala Ravindra Kumar
3-36 p.m.	14.	Shrimati Vandana Chavan
3-44 p.m.	15.	Sardar Balwinder Singh Bhunder
*3-51 p.m.	16.	Shri M. V. Shreyams Kumar
3-53 p.m.	17.	Shri Sushil Kumar Gupta
3-58 p.m.	18.	Shri Vaiko
4-05 p.m.	19.	Dr. Vinay P. Sahasrabudhe
4-15 p.m.	20.	Shri Binoy Viswam
4-22 p.m.	21.	Dr. Anil Jain
4-32 p.m.	22.	Shri Ramdas Athawale, <i>Minister of State in the Ministry of Social Justice and Empowerment</i>
4-35 p.m.	23.	Shri Hardeep Singh Puri, <i>Minister of Petroleum and Natural Gas and Minister of Housing and Urban Affairs</i>
4-47 p.m.	24.	Shri Anand Sharma

5-11 p.m.

Shri Mansukh Mandaviya, Minister of Health and Family Welfare; and Minister of Chemicals and Fertilizers, replied to the discussion.

The discussion was concluded.

7. ^λSupplementary Demands for Grants, 2021-22

Dr. Bhagwat Karad, Minister of State in the Ministry of Finance, laid on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants, 2021-22.

• From 3-22 p.m. to 3-23 p.m., some points were raised

* From 3-50 p.m. to 3-51 p.m., see item at Sl. No. 7.

^λ At 3-50 p.m.

6-08 p.m.

8. Special Mentions

The following Special Mentions were laid on the Table of the House:—

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| 1. | Dr. V. Sivadasan | Need to increase production and availability of Covid 19 vaccines. |
| 2. | Shri Ajay Pratap Singh | Demand to accept CT Scan and Rapid Antigen Test of dead Covid 19 patients for providing Government benefits. |
| 3. | Shrimati Phulo Devi
Netam | Demand to supply fertilizers to Chhattisgarh as per its demand for the Kharif crop 2021. |
| 4. | Shri Kanakamedala
Ravindra Kumar | Concern over withdrawal of certain benefits being given to PIO/OCI card holders. |
| 5. | Shri Maharaja
Sanajaoba Leishemba | Demand to delete Eight Assembly constituencies from the 2-outer Manipur Parliamentary Constituency and their inclusion in the 1-inner Manipur Parliamentary Constituency. |
| 6. | Dr. Amar Patnaik | Demand for reducing the Odisha's State share in centrally sponsored schemes and SDRF. |
| 7. | Dr. Vikas Mahatme | Demand for ST status to certain shepherd community tribes. |
| 8. | Shri Sakaldeep
Rajbhar | Demand for direct elections of Block and District Panchayat President. |

(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, displayed placards, shouted slogans and persistently and willfully obstructed the proceedings of the House, the Chair repeatedly adjourned the House)

1. *Shri V. Vijayasai Reddy*
2. *Shri Prabhakar Reddy Vemireddy*
3. *Shri Subhas Chandra Bose Pilli*
4. *Shri Ayodhya Rami Reddy*
5. *Shri Dhiraj Prasad Sahu*
6. *Shri Neeraj Dangi*
7. *Ms. Dola Sen*
8. *Shri Md. Nadimul Haque*
9. *Shrimati Shanta Chhetri*
10. *Dr. Santanu Sen*
11. *Ms. Arpita Ghosh*
12. *Shri Binoy Viswam*
13. *Shri Ripun Bora*
14. *Shri Venkataramana Rao Mopidevi*
15. *Shri G.C. Chandrashekar*
16. *Shri Naranbhai J. Rathwa*
17. *Shri P. Bhattacharya*

6-12 p.m.

The House adjourned till 11-00 a.m. on Thursday, the 22nd July, 2021.

DESH DEEPAK VERMA,
Secretary-General